

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 232 of 2013 &  
I.A. No. 310 of 2013**

**Dated : 16<sup>th</sup> January, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**M.P. Power Management Co. Ltd. ... Appellant (s)  
Versus**

**Central Electricity Regulatory Commission & Ors.**

**... Respondent(s)  
Counsel for the Appellant(s) : Mr. Pradeep Misra  
Mr. Daleep Kr. Dhayani**

**Counsel for the Respondent(s) : Mr. M.G. Ramachandran for R.2  
Mr. Manu Seshadri for R.1**

**ORDER**

It is submitted that all the Respondents have been served and the affidavit of service has been filed today.

Reply has been filed by Respondent No.2.

Post the matter for hearing on **18.02.2014.** In the meantime, Rejoinder, if any, be filed after serving copy on the other side.

**(Rakesh Nath)  
Technical Member**  
*Ts/ak*

**(Justice M. Karpaga Vinayagam)  
Chairperson**